

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:3398  
ANSWERED ON:23.12.2008  
MINING COMPANIES  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of MINES be pleased to state:**

- (a) the details of various mining companies operating under public and private sector in the country, State-wise ;
- (b) whether these mining companies are functioning according to the rules and regulation laid down by the Government;
- (c) if so, the details thereof;
- (d) if not the reasons therefor and the action taken against these companies;
- (e) whether precautionary measures are being taken by these companies for environment and pollution control; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTRY OF MINES(SHRI B.K. HANDIQUE)

- (a) A summary of Sector-wise number of reporting mines of major minerals (other than petroleum & natural Gas, coal, lignite and sand for stowing, and atomic minerals) in States during 2007-2008 reported by Indian Bureau of Mines (IBM) is given in Annexure-I
- (b) to (d) Details of violations of the provision of the Mineral Conservation & Development Rules (MCDR) Rules pointed out, rectified, cases filed etc. for the 2008-2009 (up to November, 2008) reported by IBM is given in Annexure-II.
- (e) & (f) Mining operations are subject to environment and forest clearances, which require compliance of the statutory provisions in respect of the environment and pollution control.